

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 4093/2015

This the 20th day of August, 2016

Hon'ble Mr. P.K. Basu, Member (A)

Prashant Shivhare, AEE,
Aged about 30 years,
S/o Sh. Ashok Shivhare,
R/o 125/3, MES Officers Enclave,
Kabul Line, Delhi Cantt.

..... Applicant

(BY Advocate: Mr. M.K. Bhardwaj)

VERSUS

1. Union of India
Through Secretary
Ministry of Defence
South Block, New Delhi
2. Engineer in Chief
E-in-C Branch,
Integrated HQ of MOD (Army)
Kashmir House, Rajaji Marg
New Delhi-110011
3. Directorate General (Personal) E1B
Engineer-in-Chief Branch
Integrated HQ of MOD (Army)
Kashmir House, Rajaji Marg
New Delhi-110011

..... Respondents.

(By Advocate: Mr. Yogesh Mahur for Mr. Gyanendra Singh)

ORDER (ORAL)

By Hon'ble Mr. P.K. Basu:-

When this matter was taken up, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the present O.A. with liberty to file a fresh O.A.

3. Prayer is allowed. The OA is dismissed as withdrawn with the aforesaid liberty. No costs.

**(P. K. Basu)
Member(A)**

/DAYA/